NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.24/2018 IN CP No.16/254/2014 RT CP No.166/Chd/Hry/2017 (Decided matter)

In the matter of:

Mercurio Pallia Autoworks Pvt.Ltd. ...Petitioner

Present: Mr.Rohit Singh, Advocate for applicant.

On request, adjourned to 08.03.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

February 07, 2018